

(b) If the amendments which are considered necessary are announced once in a quarter of a half-year, the very purpose of such amendments may be defeated as the timing of such amendments is of great importance.

#### Losses by Public Sector Undertakings

1071. SHRI BHIKU RAM JAIN:

SHRI ARUN KUMAR  
NEHRU:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a number of public sector undertakings have consistently suffered losses during last 10 years;

(b) if so, the details thereof and the cumulative losses suffered by each of these undertakings; and

(c) do Government propose re-orienting their policy in regard to these undertakings so as to make them run as commercially viable units and if so, when a decision could be expected?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). statement showing the only two Central Public Sector enterprises incurring losses consistently from 1970-71 to 1979-80 is enclosed.

(c) In the case of both these undertakings, detailed investigations into commercial viability of each of their activities were conducted. A detailed rehabilitation plan including elements of capital restructuring as well as renovation of equipment has been drawn up. Managerial Structures in all key sectors are being streamlined and strengthened.

## Statement

## NET LOSSES

(Rs. in crores)

	1970-71	1971-72	1972-73	1973-74	1974-75	1975-76	1976-77	1977-78	1978-79	1979-80
Enterprises										
Rehabilitation Industries Corporation	0.63	0.63	0.77	1.91	1.25	1.51	1.61	1.83	2.24	2.82
Tannery & Footwear Corporation of India	0.58	0.67	0.99	1.18	0.86	0.28	2.18	2.80	2.94	3.69